

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1261
TO BE ANSWERED ON 29/07/2026

CENTRAL ASSISTANCE FOR TRIBAL DEVELOPMENT IN ODISHA

1261. Shri Manas Ranjan Mangaraj:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the year-wise grants released by the Central Government to Odisha for tribal development till date;
- (b) the scheme-wise details thereof;
- (c) the utilisation status of the grants; and
- (d) whether any additional proposals from the State are under consideration?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c):

The Ministry of Tribal Affairs is implementing various schemes for the educational, social and economic development of Scheduled Tribes across the country including Odisha . These schemes aim to improve education, livelihoods, entrepreneurship, infrastructure and socio-economic conditions of Scheduled Tribes. Scheme-wise grants /funds release for the State of Odisha is :

Scheme-wise Fund release for the State of Odisha					Utilization status as on date	
S.No	Schemes	Fund release (in Rs crores)			UC received	UC awaited
		2023- 24	2024- 25	2025-26		
1	DAJGUA	-	174.23	11.39	0.00	11.39
2	PMAAGY	30.44	-	-	-	-
3	PM JANMAN(MPC)	12.68	23.92	1.92	0.00	1.92
4	PMJVM VDVks	.89	23.74	23.74	6.08	17.66
5	PM JANMAN VDVks	-	0.89	1.31	0.75	0.56
6	EMRS	489.34	649.66	727.59	EMRS does not provide UC.*	
7	Article 275(1) of Constitution	68.71	101.08	109.76	0.00	109.76

8	Aid to voluntary organizations (NGO)	40.95	28.85	43.47	NGO does not provide UC.*	
9	Pre Matric Scholarship	-	29.50	43.55	43.55	0.00
10	Post Matric scholarship	135.64	294.00	562.59	562.59	0.00
11	NSTFDC	3.62	8.83	3.60	0.00	3.60
12	Support to TRIs	6.00	6.00	26.68	24.26	2.42

***: EMRS & Aid to NGOs:** Centrally managed (via NESTS or direct NGO funding), so UC submission by States isn't required.

The schemes details are as under:

i. Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

ii. Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

iii. Dharti Aaba Janjatiya Gram Utkarsh Abhiyan: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, provide social infrastructure like hostels, Anganwadi facilities and mobile medical units and set up Van Dhan Vikas Kendras to provide livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has a total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr)

iv. Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions including Hostels and Mobile Medical Units (MMUs) implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr).

v. Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the

welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

vii. Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

vii. Eklavya Model Residential Schools (EMRS): The Scheme provides quality residential education to Scheduled Tribe students in remote and tribal areas with the objective of enabling them to access quality education comparable to the best institutions in the country. The schools provide modern educational infrastructure along with facilities for holistic development of tribal students.

viii. Pradhan Mantri Janjatiya Vikas Mission (PMJVM): The Mission promotes sustainable livelihoods of Scheduled Tribes through value addition, entrepreneurship development, marketing support and strengthening of tribal producer organisations, with emphasis on value chains based on Minor Forest Produce and other tribal products.

ix. Tribal Research, Information, Education, Communication and Events (TRI-ECE): The Scheme supports Tribal Research Institutes for research, documentation, capacity building, preservation and promotion of tribal culture, awareness generation, information dissemination and evidence-based policy support.

x. National Scheduled Tribes Finance and Development Corporation (NSTFDC): under the Ministry of Tribal Affairs is an apex organisation set up exclusively for economic development of Scheduled Tribes implements various schemes for livelihood generation. NSTFDC extends concessional loans to the eligible Scheduled Tribe communities.

xi. Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY): The Scheme aims at integrated development of tribal-majority villages having at least 50% Scheduled Tribe population and a minimum of 500 Scheduled Tribe persons by bridging critical gaps in infrastructure and basic services through need-based interventions. The scheme seeks to improve socio-economic conditions by providing convergent support for sectors such as education, health, drinking water, sanitation, roads, skill development and livelihood. **The Scheme has been subsumed under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) with effect from FY 2024-25.** Accordingly, releases under PMAAGY and DAJGUA pertain to different implementation periods and should not be aggregated.

Some of the above schemes may be Centrally Sponsored and other may be Central Sector Schemes.

(d) Receipt of proposals from States, including Odisha is a continuous process. Proposals received from the State Government are examined in the Ministry in accordance with the scheme guidelines and are considered after appraisal and approval by the Project Appraisal Committee (PAC), subject to fulfilment of prescribed conditions and availability of funds.
